

FORM NO. 4
(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

Contempt APPLICATION NO. 20/99

OF 199

OA. 18/97

Applicant(s) Hari Krishna Mazumdar and 23 nos.

Respondent(s) Sri T.R. Prasad and another.

Advocate for Applicant(s) Mr. A. Ahmed.

Advocate for Respondent(s)

Notes of the Registry	Date	Order of the Tribunal
This contempt petition is filed by the applicant Advocate with a copy to the Respondent. The application was filed on 17.6.97 and passed in OA. 18/97.	16.7.99	Four weeks time allowed to receive instructions on the prayer of Mr B.C. Pathak, learned counsel for the alleged contemners. List on 18.8.99 for order. <i>6</i> Member
Serial before appearance for further orders.	18.8.99 pg	Heard Mr A. Ahmed, learned counsel for the petitioners. Perused the petition. Issue notice to show cause as to why contempt proceeding shall not be initiated against the alleged contemners. List on 21.9.99 for reply to the show cause. Alleged contemner No. 2 shall personally appear before this Tribunal on 21.9.99. Office to issue notice forthwith.

6/6/99
Section Officer
B.C.

pg 20/9/99

6
Member

JK
Vice-Chairman

(2)

Notes of the Registry	Date	Order of the Tribunal
23-8-99 Service of notices prepared and sent to Dr. Isackson for issuing of the same to the respondents through Regd. post with A.D.	21-9-99	Pls do the day. 10/9/99
24 Notice issued to the respondents vide D.No. 2693-2694 dt. 30/8/99 26/9/99	22-9-99	The alleged contemner No. 2, Col. Bed Ratan is personally present before this Tribunal. He informs us that the order has been complied with. Copy of the order has placed before us. The counsel for both sides has informed that the order has since been complied with. We find that there is no ground to proceed with the contempt proceedings. Accordingly, contempt petition is closed.
20-9-99 1) Service reports are still awaited. 2) No. Show cause by sum filed.	1m	<i>bc</i> Member
29.9.99 Copies of the order have been sent to the D/Sec. for issue in due to the parties through Regd. with A.D. M.S.		<i>bc</i> Vice-Chairman